

ITEM NO.105

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD(DEAD) THR LR . & ORS.

Respondent(s)

(IA No. 51649/2021 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

C.A. No. 11071/2018 (III-A)
 (FOR CLARIFICATION/DIRECTION ON IA 160722/2018
 FOR EXEMPTION FROM FILING O.T. ON IA 171507/2018
 FOR EXEMPTION FROM FILING O.T. ON IA 105573/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51664/2021
 IA No. 160722/2018 - CLARIFICATION/DIRECTION
 IA No. 51664/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 105573/2020 - EXEMPTION FROM FILING O.T.
 IA No. 171507/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 8937/2013 (XI)
 IA No. 48900/2023 - APPLICATION FOR ABATEMENT
 IA No. 48902/2023 - APPLICATION FOR PERMISSION
 IA No. 1/2013 - CONDONATION OF DELAY IN FILING
 IA No. 48905/2023 - EXEMPTION FROM FILING O.T.

Date : 09-11-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
 HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Shadan Farasat, AOR
 Mr. Harshit Anand, Adv.
 Mr. Aman Naqvi, Adv.
 Ms. Hrishika Jain, Adv.
 Ms. Natasha Maheshwari, Adv.
 Ms. Mreganka Kukreja, Adv.

For Respondent(s) Mr. Praveen Jain, AOR
 Mr. Akshat Kumar, AOR
 Mr. Rajinder Mathur, AOR

 Mr. Tanmaya Agarwal, AOR
 Mr. Wrick Chatterjee, Adv.
 Mrs. Aditi Agarwal, Adv.

Mr. Vinayak Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A.No. Diary Nos. 227194 and 207684 of 2023

These are the applications for substitution of legal heirs of Respondent No. 5 and impleadment, which are defective.

Let the defects be cured within one week.

List the appeals along with the above applications on 22.11.2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER